NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 664/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Reliable Business Solutions & Services Pvt. Ltd.

V/s.

My Home Maker Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Ms. Chairika Patki

Adv. for

1/6 Vidhii Partners

Operational Creditor

ORDER TCP 664/I&BC/NCLT/MB/MAH/2017

- 1. Present from the side of the Petitioner. Placed a 'Withdrawal Memo' seeking liberty to file fresh Application. Granted.
- 2. Since the Petition is suo moto withdrawn, disposed of accordingly. To be consigned to Records.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 09.01.2018

M.K. SHRAWAT Member (Judicial)